

**Declaration of Assets and Liabilities** 

Year....2024-25.

I, JAY PRAKASH son of LATE SURESH CHANDRA aged-29 years, belonging to Stenographer & Private Secretary services and presently working as Personal Assistant, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No		Self	Spouse Name(S)- SIMRAN GUPTA	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(i)	Cash	2,000/-Rupee	2,000/-Rupee	_			
5		-/oss/ Napec	2,000/-Rupee	-		-	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I Saving A/C Rs.15,000/-	PANJAB NATIONAL BANK-20,000/-Rupee		1		
(iii)	Bonds, Debentures and Shares in companies				-	-	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC- 3032/-Half yearly	/-Half yearly		-	-	
(v)	Motor Vehicles (details of make, etc.)	Moter Cycle- BR01FQ3653	,			<del>-</del>	
(vi)	Jewellery (give details of weight and value)	40 gm Gold	60 gm Gold 500 gm Silver		<u>-</u>	-	
(vii)	Other assets, such as values of claims / interests			-	-	-	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock 
Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependent here means a person substantially dependent on the income of the employee.

(नेय) प्रेका थि।

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	7.50 Bigha Agriculture land	-			## P
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-		-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-		-	-	-
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			-	-	
(v)	Others (such as interest in property)	<u> </u>	-to selection		-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on  1,48,000/- Rupee Aprox		
(a)	(i) Loans from Banks	SBI vidhan mandal branch patna			
	(ii) Loans from financial institutions	-	-		
	<ul><li>(iii) Government Dues:</li><li>(a) dues to departments dealing with government accommodation</li></ul>		-		
	(b) dues to departments dealing with supply of water	-	- 1		
	(c) dues to departments dealing with supply of electricity	-			
	(d) dues to departments dealing with telephones	-	<u>2</u> 985		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	<del>-</del>			
	(f) Other dues, if any	-			
	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number	NII			
	(PAN)] (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		· · · · · · · · · · · · · · · · · · ·		
	(iii) Sales Tax [Only in case of proprietary business]				
	(iv) Property Tax				

Gम प्रमाधा

C. <u>Persona</u>	al Detail			'					
GPF/CPF/PRAN	No. :-	11	111104294408						
Gender	!-	M	(M/F)						
Date of Birth	:-	1 9	0	3	1	9	9	5	(DD/MM/YYYY
Class/Group	:-	В	7 [	A/B/C					
Cadre	i-	Stenogr	apher 8	& Priva	ite Se	ecreta	ry serv	/ices	
		B.S.S Bil	nar Secr	etariat	Servi	ce etc.	)		
Home District	:-	BUDAUN (	JTTAR P	RADES	H)				
I hereby knowledge and	declare belief.					ire ti	rue to	the	best of my
			Sig	nature	Cof.	मप्रक	1691		
							JAY PR	RAKASI	4
Place: Patna Date: 13/02/2025			Des	ignatio	on:	PE	RSON	AL	ASSISTANT
			Dep	Department- Bihar Vidhan Sabha, Patna					
IIIu	ase sign o st be in A prescribed	4 size wh	of th	e dec oer w	larat ith co	ion. ompu	Asset Iter ty	decla ped (	ration form single side)